

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 118

CP No.134/Chd/Chd/2018

IN THE MATTER OF:-

Pankaj Sahgal

...Petitioner

Vs.

City Emporium Pvt. Ltd.

...Respondent

Under Section: 272, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 14.08.2024.

Sd/-
Court Officer

12.07.2024
Tanvi